IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH

AT HYDERABAD

...

M.A.No.1009/96 in OA 189/92   Dated: 14.11.1996

Between

1. V. Venkateshwar Rao
2. U.Sanjeeva Rao
3. K.V.S.R.Krishna Murthy   .. Applicants

and

1. Union of India rep. by
   Secretary, M/o Communications,
   D/o Telecommunications,
   New Delhi.

2. Chairman,
   Telecom Commission,
   M/o Communications,
   D/o Telecommunications,
   NewDelhi.

3. Director General,
   Telecommunications,
   New Delhi.

4. Chief General Manager,
   Telecommunications,
   A.P., Hyderabad.   .. Respondents

Mr. K.Lakshmi Narasimha   .. Counsel for applicants

Mr. N.R. Devaraj, SCGSC   .. Counsel for respondents

CORAM

HON'BLE SHRI JUSTICE M.G. CHAUDHARI, VICE CHAIRMAN
HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (ADMN.)

O R D E R

Oral Order (Per Hon'ble Shri Justice M.G.Chaudhari, VC)
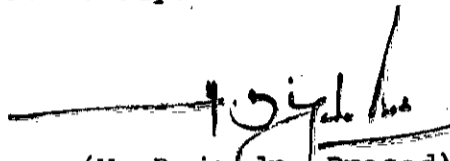
By request taken on list. Mr. K.Lakshmi Narasimha for the applicants and Mr. NR Devaraj, Standing Counsel for the respondents.
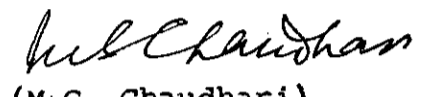
2.   The learned counsel for the applicants submits that in the other identical cases/SLPs were dismissed by the Supreme Court and the respondents have complied with similar original orders in respect of those employees, but they are not implementing the orders in respect of the present applicants concerned in OA 189/92.

3.   Mr. N.R.Devaraj, learned Standing Counsel states on instructions that the department has already initiated proceedings for extending thebenefits to the present applicants also and the
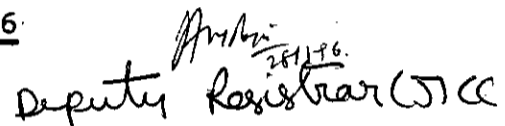
orders in the OA are likely to be complied with within a
period of two months from today. He submits that in all
probability the orders will be complied with within that time.
In view of the above stated assurance coming from the respondents
we dispose of the Miscellaneous Application after recording
the above statement with liberty to the applicants to
adopt appropriate proceedings in accordance with the law if
the orders are not still complied after expiry of two months
from today.

(H. Rajendra Prasad)
Member (Admn.)

(M.G..Chaudhari)
Vice Chairman

14th November, 1996

Deputy Registrar (J) CC

VM